

Drinking Water and Sanitation Facilities in Rural Areas

115. SHRI ANAND SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a comprehensive programme to provide drinking water to all rural areas and for extension of sewage and sanitation facilities in those areas under the Seventh Five Year Plan has been laid down; and

(b) if so, what are the area-wise and population-wise targets fixed thereunder ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) Government is committed to providing safe drinking water in the rural areas. This objective forms point No. 8 of the 20 Point Programme and is also included in the Minimum Needs Programme. During the Seventh Plan, in line with the objective of International Drinking Water Supply and Sanitation Decade (1981—1991), the aim would be to provide adequate drinking water facilities to the entire rural population and sanitation facilities to at least 25% of the rural population. The outlay in the Seventh Plan for rural water supply and sanitation is as follows :—

1. States/U.Ts. Plans

Rural Water Supply under MNP	Rs. 2253.25 crores
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Sanitation	Rs. 96.75 crores
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2. Central Plan

Centrally Sponsored Accelerated Rural Water Supply (ARP)	Rs. 1201.22 crores
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During the Seventh Plan, the programme would aim at covering identified problem villages on the existing criterion based on the earlier survey as well as subsequent identification during the Sixth

Plan period and full coverage of partially covered villages/habitations with special emphasis on Scheduled Caste and Scheduled Tribe habitations. In the rural sanitation programme, the objective would be to implement the programme with people's participation through self-help schemes organised by villages communities and large scale mobilisation of voluntary effort. Simple low cost design of pour-flush latrines have already been developed in many areas and the effort would be to assist village organisations in adoption and use of this design with appropriate local modifications.

Procurement Prices of Paddy

116. SHRI ANAND SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have recently fixed the procurement prices of various categories of paddy;

(b) if so, the details thereof; and

(c) details of the cost structure taken into account in arriving at the said prices ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) The Government have fixed the procurement prices of paddy of fair average quality at Rs. 142, Rs. 146 and Rs. 150 per quintal for common, fine and superfine varieties respectively for the 1985-86 marketing season.

(c) The cost of production taken into account includes not only all paid-out costs but also imputed value of owned assets like land and family labour etc. for which the farmers do not incur cash expenses.

Allocation of Rice and Wheat to Kerala

117. SHRI K.P. UNNIKRISHNAN : SHRI V.S. VIJAYARAGHAVAN :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :